

ITEM NO.28

REGISTRAR COURT. 2 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 2301/2015
U. P. FINANCIAL CORPORATION & ANR. Petitioner(s)

VERSUS

M/S. CARDOLA BOARD MILLS PVT. LTD. & ORS. Respondent(s)
(with interim relief and office report)

Date : 02/01/2017 This petition was called on for hearing today.

For Petitioner(s) Ms. Aarti Upadhyay,Adv.

Mr. Rakesh Uttamchandra Upadhyay,Adv.

For Respondent(s) Mr. Kunal Godhwani,Adv.

Mr. Rohit K. Singh,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent No.1 has already filed the counter affidavit.
Service of notice is complete on respondent Nos. 2 and 3 but
no one has entered appearance on their behalf. Viewed, in that
context, the matter shall be processed for listing before the
Hon'ble Court, under the rules.

(M V RAMESH)
Registrar

MG